

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 10**  
**CP 11(ND)/2017**

**IN THE MATTER OF:**

Shiv Sevak Singh & Ors.

.... Petitioner/Applicant

Vs.

Raebareilly Allahabad Highways Pvt. Ltd.

.... Respondent

**Order under Section 241-242 of the Companies Act.**

**Order delivered on 18.05.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL AND VC MODE)**

**PRESENT:**

For the Petitioner : Adv. Nishtha Grover

For the Respondent : Adv. Abhishek Anand

**ORDER**

Ld. Counsel Ms. Nishtha Grover new Advocate, on record appeared for the petitioner in this matter and seeks time to file the Vakalat.

Ld. Counsel Mr. Abhishek Anand also appeared for the respondent as Advocate in this matter and seeks time to file the Vakalat.

At the request of the both Ld. Counsels list the matter **on 24.08.2023.**

-Sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**